

(Open Court)

Central Administrative Tribunal, Allahabad Bench, Allahabad

O.A. No. 330/00704/2016

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Tarun Shridhar, Member (A)

This the 28th day of July, 2021.

Milap Singh Yadav son of Sri Shaitan Singh, resident of village Nagla Varam, Mazra Barai, Tehsil and District-Etah, presently posted as Postal Assistant (Daak Sahayak) at Post Office- Gandhi Market, Etah.

Applicant

By Advocate: Sri M.K. Upadhyay

Versus

1. Union of India through Secretary, Ministry of Communication and Information Technology, Department of Indian Posts, Government of India, New Delhi.
2. The Chief Post Master General, U.P. Circle, Lucknow.
3. Post Master General, Agra Region, Agra.
4. Senior Superintendent of Post Offices, Jhansi Division, Jhansi.
5. Superintendent of Post Offices, Etah Division, Etah.

Respondents

By Advocate: Sri R.K. Srivastava

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

M.A. No. 330/01416/2021 has been filed by the applicant seeking withdrawal of this O.A.

2. Learned counsel for applicant submitted that applicant does not want to pursue this O.A. any further and he has filed this M.A. to permit him to withdraw the O.A., with liberty to file a fresh O.A. with better particulars.
3. Learned counsel for respondents has no objection against this prayer.

4. Withdrawal Application No. 330/01416/2021 is allowed. O.A. is dismissed as withdrawn, with liberty to file a fresh O.A. with better particulars, as prayed.

5. Pending MAs in this OA are also dismissed as having being infructuous

6. No order as to costs.

7. Hon'ble Mr. Tarun Shridhar, Member (A) has consented to this order during virtual hearing in open court.

**(Tarun Shridhar)
Member (A)**

**(Justice Vijay Lakshmi)
Member (J)**

HLS/-